

12.06 hrs.

Authority of India for the year 1983-84.

PAPERS LAID ON THE TABLE

[English]

Notifications under Air Corporations Act, 1953

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :
I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 45 of the Air Corporations Act, 1953 :—

(i) The Air-India Employees' Passage (Amendment) Regulations, 1984 published in Notification No. HQ/79 in Gazette of India dated the 10th November, 1984 together with an explanatory note.

(ii) The Air-India Employees' Service (Amendment) Regulations, 1984 published in Notification No. HQ/66-12 in Gazette of India dated the 15th December, 1984 together with a corrigendum thereto published in Gazette of India dated the 9th February, 1985 together with an explanatory note.

[Placed in Library. See No. LT-870/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1983-84 along with Audited Accounts, under sub-section (2) of section 25 and sub-section (4) of section 24 of the International Airports Authority Act, 1971.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the International Airports

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-871/85]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Air India for the year 1983-84 together with Reports of its subsidiaries viz Hotel Corporation of India Limited and Air India Charters Limited, under sub-section (2) of section 37 of the Air Corporations Act, 1953.

(ii) A Copy of the Annual Accounts (Hindi and English Versions) of the Air India for the year 1983-84 and the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Air India and its subsidiaries viz Hotel Corporation of India Limited and Air India Charters Limited for the year 1983-84.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-872/85]

Resolution Re : Constitution of Ganga Authority

THE MINISTER OF STATE IN THE
MINISTRY OF ENVIRONMENT AND
FORESTS (SHRI VIR SEN) : I beg to lay on the Table a copy of the Resolution No. Q. 14011/4/84-EPC (I) (Hindi and English versions) dated the 16th February, 1985 published in Gazette of India dated the 16th February, 1985 regarding constitution of Central Ganga Authority.

[Placed in Library See No. LT-873/85]

Review and Annual Reports of the Union Public Service Commission, Indian Museum, Calcutta etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): On behalf of Shri K.P. Singh Deo I beg to lay on the Table :—

(1) A copy each of the following papers (Hindi and English versions) under article 323(1) of the Constitution :

(i) Thirty-fourth Report of the Union Public Service Commission for the period from 1st April, 1983 to 31st March, 1984.

(ii) Memorandum explaining the reasons for non-acceptance of the advice of the Union Public Service Commission in cases referred to in the above Report.

[Placed in Library. See No. LT-874/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta, for the year 1983-84.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-875/85]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1983-84.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-876/85]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial Hall, Calcutta, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Victoria Memorial Hall, Calcutta, for the year 1983-84.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-877/85]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National School of Drama, New Delhi, for the year 1983-84.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-878/85]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1983-84.

(11) A statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (10) above.

[Placed in Library. See No. LT-879/85]

Review and Annual Report of the Rehabilitation Plantations Limited, Punalur, Annual Assessment Report for the spread and development of Hindi

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table :—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Rehabilitation Plantations Limited, Punalur, for the year 1983-84.

(ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-880/85]

- (3) A copy of the Annual Assessment Report (Hindi and English versions) on the Programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union, for the year 1983-84.

[Placed in Library. See No. LT-881/85]

- (4) (i) A copy of the Twenty-Third Report (Hindi and English versions) of the Deputy Commissioner for Linguistic Minorities in India for the period from July, 1982 to June, 1983.

(ii) An Explanatory Note (Hindi and

English versions) in regard to the Report.

[Placed in Library. See No. LT-882/85]

12.10 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

[English]

Reported supply of maps of sensitive and restricted areas in Kerala and Indo-Burma border by some non-official agencies to some foreign agencies without obtaining prior clearance

SHRI INDRAJIT GUPTA (Basirhat) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon :

“Reported supply of maps of sensitive and restricted areas in Kerala and Indo-Burma border by some non-official agencies to some foreign agencies without obtaining prior clearance from concerned authorities, thereby violating the Official Secrets Act and Map Restriction Policy and the action taken by the Government in the matter.”

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : Sir, I rise to speak on the subject of reported supply of maps of sensitive and restricted areas by some non-official agencies to some foreign agencies without obtaining prior clearance from the concerned authorities.

2. Sir, according to the information gathered from the Kudal Commission of Inquiry, which is inquiring into the working and activities including publications of the Association of Voluntary Agencies for Rural Development (AVARD), certain allegations had been made that some time in early 1975, AVARD arranged to obtain copies of restricted maps of areas in Nagaland and supplied such copies to a foreign agency as a part of a plan, namely, “the Development Plan of Selected Areas